

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 533 of 2019

IN THE MATTER OF:

MSTC Ltd.

...Appellant

Versus

SPS Steel Rolling Mills Ltd & Ors.

...Respondents

Present

For Appellant: Mr. Abhijit Sinha, Ms. Pallavi Pratap and Mr. Saikat Sarkar,Advocates.

For Respondent: Ms. Misha,Mr. Nikhil Mathur, Advocate for R2

O R D E R

16.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 8th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/